

**NEW TRAIN BETWEEN KANYA-KUMARI AND MYSORE**

2421. SHRIMATI CHANDRA PRABHA URS: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to introduce a new train between Kanyakumari and Mysore via Alleppey;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA): (a) No, Sir.

(b) Does not arise.

(c) Due to lack of traffic justification.

I.G.N.O.U.

2422. SHRI GURUDAS KAMAT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether degree issued by the Indira Gandhi National Open University is recognised by the Delhi University;

(b) if not, the reasons therefor;

(c) whether the students of the Indira Gandhi National Open University have been given admission in various courses by the Delhi University during the year 1992-93;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) According to information furnished by the University of Delhi, its Equivalence Committee has approved the equivalence of B.A. (formal stream) and B.Com. (formal stream) of IGNOU to BA (Pass) and B.Com (Pass) Degrees of Delhi University respectively.

(b) Does not arise.

(c) As the first batch of B.A./B.Com. became eligible for the award of Degrees of IGNOU only in 1993, there is no 31—724 LSS/94

question of students seeking admission on the basis of B.A./B.Com Degrees of IGNOU in University of Delhi during the year 1992-93.

(d) and (e) Does not arise.

**IMPORT OF EDIBLE OIL FROM U.S.A.**

2423. SHRI SOBHANA DREESWARA RAO VADDE: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether about 47,000 tonnes of edible oil has been imported from U.S.A. and the same quantity is likely to be imported in the near future; and

(b) whether the import and release of edible oil in the market has led to crash in the prices of oilseeds?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) In terms of agreement signed between Government of USA and Government of India, a quantity of approximately 47,000 MT of degummed soya-bean oil was received as gift in the OY 1991-92. A supplementary agreement has been signed on 16th June 1993 with the Government of USA for accepting as gift approximately 44,000 MT of crude degummed soyabean oil during US fiscal year 1993.

(b) No, Sir. The quantity imported is too small compared to the domestic consumption to have any significant impact on the price of oilseeds/oils.

*Translation*

**CONVERSION OF GORAKHPUR-GONDA RAILWAY LINE**

2424. SHRI RAMPAL SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether any memorandum has been submitted to him by the people of Sidharth

Nagar district to convert the Gorkhpur-Gonda rail line into broad-gauge; and

(b) if so, the action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA): (a) Yes, Sir.

(b) The Railways have formulated an Action Plan for conversion of NG/MG lines into BG. Owing to limited availability of resources, this work is being taken up in a phased manner. Conversion of Gorakhpur-Gonda MG loop into BG is included in the first phase of the Action plan and will be taken up in the coming year as per availability of resources.

#### WAREHOUSES IN GUJARAT

2425. SHRI N. J. RATHVA: Will the Minister of FOOD be pleased to state:

(a) the number of existing storages/warehouses of the Food Corporation of India and the Central Warehousing Corporation in Gujarat, particularly in Vadodara, Bharuch and Panchmahals districts;

(b) whether these storages/godowns are not being maintained properly and food-grains get perished in these godowns; and

(c) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) The total number of existing storage godowns available with the Food Corporation of India in Gujarat as on 1-7-1993 are as under:—

	Covered	Cap	Total
FCI Owned . . . . .	13	7	20
<b>Hired from :</b>			
State Government/Port . . . . .	2	—	2
C. W. C. . . . .	9	—	9
S. W. C. . . . .	1	—	1
Pvt. Parties . . . . .	6	5	11
<b>Total . . . . .</b>	<b>31</b>	<b>12</b>	<b>43</b>

Particularly in Vadodra, Bharuch and Panchmahal Districts, the existing number of godowns are as under:—

	Covered	Cap	Total
<b>VADODARA</b>			
<b>Owned . . . . .</b>	<b>1</b>	<b>1</b>	<b>2</b>
<b>Hired from :</b>			
C. W. C. . . . .	1	—	1
S. W. C. . . . .	1	1	4
<b>Total . . . . .</b>	<b>3</b>	<b>1</b>	<b>4</b>
<b>BHARUCH</b>			
<b>Owned . . . . .</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>Pvt. Party . . . . .</b>	<b>1</b>	<b>—</b>	<b>1</b>
<b>Total . . . . .</b>	<b>1</b>	<b>—</b>	<b>1</b>
<b>PANCH MAHAL</b>			
<b>Owned . . . . .</b>	<b>2</b>	<b>2</b>	<b>4</b>
<b>Hired . . . . .</b>	<b>—</b>	<b>—</b>	<b>—</b>
<b>Total . . . . .</b>	<b>2</b>	<b>2</b>	<b>4</b>